

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 16th JULY, 2024

No. 188 A: The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) at the places mentioned against their names given in Column No. 3 of the table given below.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place	New Designation of the officer
01	02	03	04
1.	Mr. Numan Khan Azam, Nyayadhikari, Gram Nyayalaya, Mander	Mandar (Ranchi)	Nyayadhikari-cum-JM-cum-Addl. Civil Judge (Jr. Div.), Mandar (Ranchi)
2.	Mr. Vikash Kumar Bhagat, Nyayadhikari, Gram Nyayalaya, Baharagora	Baharagora (Jamshedpur)	Nyayadhikari-cum-JM-cum-Addl. Civil Judge (Jr. Div.), Baharagora (Jamshedpur)
3.	Mr. Aditya, Nyayadhikari, Gram Nyayalaya, Jarmundi	Jarmundi (Dumka)	Nyayadhikari-cum-JM-cum-Addl. Civil Judge (Jr. Div.), Jarmundi (Dumka)

The concerned Principal District and Sessions Judge and the Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to this court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 3603 /Apptt.

Dated Ranchi the 16th July, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the concerned Principal District & Sessions Judges & the Judicial Commissioner, Ranchi for information and (**communication to the Officer concerned**)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


Registrar General